

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. MA 507/2018 MA 2180/2019 MA 2896/2019 CA 321/2022 IN C.P. 211/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Mr. Milind G. Kulkarni
V/s
C. V. Kand Consultants Pvt. Ltd .
IN THE MATTER OF
Sunil Kand & Anr.
V/s
C.V. Sunil Kand Consultants Pvt. Ltd. & Ors.

Section: Rule 11 of NCLT 241 -242 of the Companies Act, 2013

ORDER

Counsel, Gaurav Kumar appeared for the Petitioner through VC, Counsel, Smriti Shahani appeared for Respondent no. 4 through VC in CA 321 of 2022, and Counsel, Prakhar Tandon appeared for the Respondent no. 2. At the request of the Counsel for the Petitioner list this matter on **05.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)